

[18 March, 2005]

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(e) if not, the details of efforts being made by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): (a) and (b) No, Sir.

(c) and (d) Studies have revealed a marginal decline of animals and plants in national parks/sanctuaries.

(e) The steps taken for protection of animals and plants are as follows—

- The endangered animals have been included in the Schedule I of the Wild Life (Protection) Act, 1972 and get maximum protection.
- States Governments have notified important habitats of wild animals as National Parks and Sanctuaries. Government of India provides technical and financial assistance for management and development of the protected areas.
- Under the Centrally Sponsored Schemes financial assistance is provided for infrastructure, communication, supply of arms and ammunition for the protected areas.
- Scientific survey of flora and fauna has been initiated.
- In-situ and ex-situ conservation of threatened species of animals and plants has been initiated.
- A National Wildlife Action Plan (2002—2016) has been launched with several action points and priority projects for conservation and protection of wildlife in the country.

Total forest area

†1906. SHRI RAMADHAR KASHYAP: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the total forest area of the country, State-wise;

(b) the total amount spent by each State on afforestation during the last three years;

(c) the total revenue earned from the forests during the said period;

†Original notice of the question was received in Hindi.

(d) whether Government have received any information regarding depleting forest area due to encroachment of the same; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): (a) The total recorded forest area of the country; State-wise is given in Statement-I (*See* below).

(b) The total amount spent by each State on afforestation during the last three years has been sought from the State Governments and is awaited. However, the State-wise information for the total amount released by the Central Government for afforestation and allied activities is given in Statement-II (*See* below).

(c) The State-wise information for the revenue earned from the forests has been sought from the State Governments and is awaited.

(d) and (e) The information is given in Statement-III.

Statement-I

State-wise Recorded Forest Area as per State of Forest Report, 2001

(Area in Km²)

| Sl.No. | State/UT | Forest Area |
|--------|-------------------|-------------|
| 1. | Andhra Pradesh | 63,814 |
| 2. | Arunachal Pradesh | 51,540 |
| 3. | Assam | 27,018 |
| 4. | Bihar | 6,078 |
| 5. | Chhattrjsgarh | 59,285 |
| 6. | Delhi | 85 |
| 7. | Goa | 1,224 |
| 8. | Gujarat | 18,999 |
| 9. | Haryana | 1,551 |
| 10. | Himachal Pradesh | 37,033 |

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| Sl.No. | State/UT | Forest Area |
|---------------|----------------------|-------------|
| 11. | Jammu & Kashmir | 20,230 |
| 12. | Jharkhand | 23,605 |
| 13. | Karnataka | 38,724 |
| 14. | Kerala | 11,221 |
| 15. | Madhya Pradesh | 95,221 |
| 16. | Maharashtra | 61,939 |
| 17. | Manipur | 17,418 |
| 18. | Meghalaya | 9,496 |
| 19. | Mizoram | 15,935 |
| 20. | Nagaland | 8,629 |
| 21. | Orissa | 58,135 |
| 22. | Punjab | 3,059 |
| 23. | Rajasthan | 32,494 |
| 24. | Sikkim | 5,765 |
| 25. | Tamil Nadu | 22,871 |
| 26. | Tripura | 6,293 |
| 27. | Uttar Pradesh | 16,826 |
| 28. | Uttaranchal | 34,662 |
| 29. | West Bengal | 11,879 |
| 30. | A & N Islands | 7,171 |
| 31. | Chandigarh | 32 |
| 32. | Dadar & Nagar Haveli | 203 |
| 33. | Daman & Diu | 1 |
| 34. | Lakshdweep | 0 |
| 35. | Pondicherry | 0 |
| GRAND TOTAL : | | 7,68,436 |

Statement-II

*State-wise and Year-wise details of the Central Grants released during
the last 3 years*

(Rs. in Lakhs)

| Sl. No. | State | 2001-2002 | 2002-2003 | 2003-2004 |
|---------|-------------------|-----------|-----------|-----------|
| 1. | Andhra Pradesh | 1113.510 | 1117.725 | 1311.200 |
| 2. | Arunachal Pradesh | 1291.855 | 894.930 | 729.796 |
| 3. | Assam | 501.650 | 720.435 | 990.780 |
| 4. | Bihar | 402.880 | 322.390 | 551.490 |
| 5. | Chhattisgarh | 533.900 | 863.505 | 1496.190 |
| 6. | Goa | 155.320 | 49.420 | 170.450 |
| 7. | Gujarat | 1295.200 | 1392.945 | 694.890 |
| 8. | Haryana | 1342.730 | 1146.750 | 860.060 |
| 9. | Himachal Pradesh | 647.255 | 211.253 | 938.960 |
| 10. | Jammu & Kashmir | 986.685 | 719.150 | 969.600 |
| 11. | Jharkhand | 358.480 | 263.060 | 1149.613 |
| 12. | Karnataka | 2447.922 | 3670.907 | 2741.940 |
| 13. | Kerala | 1439.970 | 629.118 | 1094.990 |
| 14. | Madhya Pradesh | 3666.259 | 3061.482 | 2826.139 |
| 15. | Maharashtra | 774.819 | 1465.910 | 1634.690 |
| 16. | Manipur | 475.650 | 304.500 | 565.800 |
| 17. | Meghalaya | 628.020 | 81.250 | 157.070 |
| 18. | Mizoram | 893.965 | 1798.500 | 2152.170 |
| 19. | Nagaland | 818.970 | 1415.310 | 1178.700 |
| 20. | Orissa | 1182.265 | 1637.840 | 1151.260 |
| 21. | Punjab | 103.400 | 25.000 | 174.000 |
| 22. | Rajasthan | 1219.599 | 1726.103 | 1125.750 |
| 23. | Sikkim | 1059.320 | 867.390 | 616.920 |
| 24. | Tamil Nadu | 494.033 | 1214.370 | 1865.70 |
| 25. | Tripura | 817.410 | 1115.010 | 658.260 |
| 26. | Uttar Pradesh | 1188.175 | 2358.110 | 2740.955 |
| 27. | Uttaranchal | 745.225 | 578.055 | 1028.300 |
| 28. | West Bengal | 1829.421 | 1041.860 | 1400.570 |

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Statement-III

State-wise encroachment on forest lands (as on 31-3-2004)

| SI. No. | Name of State | Existing encroachment on forest lands (in hectares) |
|---------|----------------------|---|
| 1 | 2 | 3 |
| 1. | Andhra Pradesh | 2,95,383.000 |
| 2. | Assam | 2,99,710.000 |
| 3. | Arunachal Pradesh | 3,887.810 |
| 4. | A&N Island | 2,057.480 |
| 5. | Bihar | 251.869 |
| 6. | Chandigarh | 0.000 |
| 7. | Chhattisgarh | 1,50,495.000 |
| 8. | Delhi | 0.000 |
| 9. | Daman & Diu | 87.960 |
| 10. | Dadar & Nagar Haveli | 614.350 |
| 11. | Gujarat | 22,139.540 |
| 12. | Goa | 1,012.000 |
| 13. | Haryana | 1,274.080 |
| 14. | Himachal Pradesh | 2,841.875 |
| 15. | J&K | 9,284.000 |
| 16. | Jharkhand | 48,438.410 |
| 17. | Karnataka | 67,710.000 |
| 18. | Kerala | 7,290.000 |
| 19. | Lakshdweep | .0.000 |
| 20. | Maharashtra | 79,641.730 |
| 21. | Manipur | 533.240 |
| 22. | Meghalaya | 6,584.490 |
| 23. | Madhya Pradesh | 1,38,110.585 |

| 1 | 2 | 3 |
|---------|---------------|---------------|
| 24. | Mizoram | 18,759.616 |
| 25. | Nagaland | 0.000 |
| 26. | Orissa | 42,605.530 |
| 27. | Punjab | 6,812.806 |
| 28. | Pondicherry | 0.000 |
| 29. | Rajasthan | 6,712.742 |
| 30. | Sikkim | 3,499.640 |
| 31. | Tamil Nadu | 17,555.564 |
| 32. | Tripura | 59,336.150 |
| 33. | Uttaranchal | 9,668.000 |
| 34. | Uttar Pradesh | 27,214.630 |
| 35. | West Bengal | 13,834.536 |
| TOTAL : | | 13,43,346.622 |

Recommendations of Swaminathan Committee

1907. SHRI R.P. GOENKA:

SHRI K. RAMA MOHANA RAO:

SHRI B. J. PANDA:

SHRIDATTAMEGHE:

DR. MAM. RAMASWAMY:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that recently the M.S. Swaminathan Committee on coastal regulation system has suggested *inter-alia* 'bio-shields' like mangroves to protect India's coastal areas and cautioned against unregulated development activities to prevent disasters like Tsunami;

(b) whether the Committee has submitted its report;